

Annexure - 8
Khandelwal Buildcon Private Limited; CIRP commenced on 01.06.2023;
List of creditors as on 17.07.2026
List of operational creditors (Other than Workmen and Employees and Government Dues)

S. No.	Name of Creditor	Detail of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in COC					
1	Guman Furniture & Electronics	15.06.2023	₹ 22,08,453.00	₹ 1,48,704.00	Operational Dues	₹ 0.00	₹ 0.00	Yes	—	₹ 0.00	₹ 0.00	₹ 20,59,749.00	₹ 0.00	Claimant has not provided interest supporting documents despite several requests communications . No response received. Accordingly, interest amount is not admitted
2	Khandelwal Construction Company	15.06.2023	₹ 6,28,39,878.00	₹ 1,07,97,477.00	Operational Dues	₹ 0.00	₹ 0.00	Yes	—	₹ 0.00	₹ 0.00	₹ 5,20,42,401.00	₹ 0.00	Claimant has not provided interest supporting documents despite several requests communications . No response received. Accordingly, interest amount is not admitted
3	Prajapat Construction and Building Material	15.06.2023	₹ 2,60,93,568.00	₹ 21,00,000.00	Operational Dues	₹ 0.00	₹ 0.00	No	—	₹ 0.00	₹ 0.00	₹ 2,39,93,568.00	₹ 0.00	Claimant has not provided interest supporting documents despite several requests communications . No response received. Accordingly, interest amount is not admitted
4	Shri Govind Kripa Buildcon Pvt. Ltd.	15.06.2023	₹ 10,74,14,477.00	₹ 1,74,08,116.00	Operational Dues	₹ 0.00	₹ 0.00	Yes	—	₹ 0.00	₹ 0.00	₹ 9,00,06,361.00	₹ 0.00	Claimant has not provided interest supporting documents despite several requests communications . No response received. Accordingly, interest amount is not admitted
5	Shri Govind Kripa Buildmart Pvt Ltd	15.06.2023	₹ 13,84,28,471.00	₹ 2,37,85,505.00	Operational Dues	₹ 0.00	₹ 0.00	Yes	—	₹ 0.00	₹ 0.00	₹ 11,46,42,966.00	₹ 0.00	Claimant has not provided interest supporting documents despite several requests communications . No response received. Accordingly, interest amount is not admitted
6	Manohar Lal Choudhary	15.06.2023	₹ 15,86,525.00	₹ 2,72,605.00	Operational Dues	₹ 0.00	₹ 0.00	No	—	₹ 0.00	₹ 0.00	₹ 13,13,920.00	₹ 0.00	Claimant has not provided interest supporting documents despite several requests communications . No response received. Accordingly, interest amount is not admitted
7	JMK Gems & Jewellers	15.06.2023	₹ 4,97,02,034.00	₹ 40,00,000.00	Operational Dues	₹ 0.00	₹ 0.00	Yes	—	₹ 0.00	₹ 0.00	₹ 4,57,02,034.00	₹ 0.00	Claimant has not provided interest supporting documents despite several requests communications . No response received. Accordingly, interest amount is not admitted
7	Total		₹ 38,82,73,406.00	₹ 5,85,12,407.00		₹ 0.00	₹ 0.00	-	-	₹ 0.00	₹ 0.00	₹ 32,97,60,999.00	₹ 0.00	

1. Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim

resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.